

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4394
ANSWERED ON:22.04.2013
CRZ NOTIFICATION FOR PORTS AND HARBOURS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any representations have been made by the State Governments to the Union Government on Coastal Regulation Zone (CRZ) Notification, 2011 for the Ports and Harbours;
- (b) if so, the response of the Union Government thereto;
- (c) whether concerns of the State Governments have been addressed;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) The Government of Gujarat requested to consider projects for Coastal Regulation Zone (CRZ) clearance in low and medium eroding coastal stretches based on rapid Environment Impact Assessment (EIA) instead of comprehensive EIA Report.

A rapid EIA may not address all the environmental concerns in the low and medium eroding stretches of the coast. Therefore, as per the procedure prescribed for seeking prior clearance under the CRZ Notification, 2011, all project proposals in stretches classified as low and medium eroding as well as stable coasts shall be accompanied by comprehensive EIA studies. This requirement is uniformly applicable throughout the country. To conserve and protect such coastal stretches, promote development through sustainable manner based on scientific principles, it is important that comprehensive EIA studies are carried out and Environment Management Plans worked out accordingly before considering proposals in such stretches.

Further, Ministry of Environment and Forests before finalizing the CRZ Notification, 2011 had a detailed review through an Expert Committee headed by Prof M.S. Swaminathan and extensive consultations were held with various stakeholders, including the State Governments. The opinion and suggestions from various stakeholders were taken into consideration while finalizing the CRZ Notification, 2011.